

ORDER

Hon'ble Mr. Justice **V.P. Pathak** in addition to his own determination is assigned the backlog fresh cases from **Serial nos. 1 to 100** to be taken up on 02.11.2015 of Court no.36 (Hon'ble Mr. Justice Ramesh Sinha).

Hon'ble Mr. Justice **K.N. Bajpayee** in addition to his own determination is assigned the backlog fresh cases from **Serial nos. 101 to 200** to be taken up on 02.11.2015 of Court no.36 (Hon'ble Mr. Justice Ramesh Sinha).

Hon'ble Mr. Justice **Mohd. Tahir** in addition to his own determination is assigned the backlog fresh cases from **Serial nos. 201 to 300** to be taken up on 02.11.2015 of Court no.36 (Hon'ble Mr. Justice Ramesh Sinha).

Hon'ble Mr. Justice **Bharat Bhushan** in addition to his own determination is assigned the backlog fresh cases from **Serial nos. 301 to 400** to be taken up on 02.11.2015 of Court no.36 (Hon'ble Mr. Justice Ramesh Sinha).

Hon'ble Mr. Justice **P.K. Srivastava** in addition to his own determination is assigned the backlog fresh cases from **Serial nos.401 onwards** to be taken up on 02.11.2015 of Court no.36 (Hon'ble Mr. Justice Ramesh Sinha).

Hon'ble Mrs. Justice **Ranjana Pandya** in addition to her own determination is assigned the supplementary fresh cases (except PH/TU matters) to be taken up on 02.11.2015 of Court no.36 (Hon'ble Mr. Justice Ramesh Sinha).

CHIEF JUSTICE
30.10.2015